

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs,**  
**Civil Secretariat, (Subordinate Legislation Section)**  
**Jammu/Srinagar**

**Notification,**

**Jammu, the 6<sup>th</sup> January, 2020.**

S.O 04 .- In exercise of the powers conferred by section 3 of the Jammu and Kashmir Public Premises (Eviction of Unauthorized Occupants) Act, 1988, the Government hereby appoint the following officer(s) as "Estates Officer" for the purposes of the Act in respect of the premises shown against each:-

Mr. Chamail Singh, Under Secretary, Legislative Assembly	Legislators Hostel, Jammu.
Mr. Qazi Mushtaq Ahmad, Watch & Ward Officer, Legislative Assembly	Legislators Hostel, Srinagar

By order of the Lieutenant Governor.

**Sd/-**  
**(Achal Sethi)**  
Secretary to Government,

NO:-LD (SL) 2010/25-Part

Dated: - 06.01.2020

Copy to the:-

1. Financial Commissioner, Finance Department.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K Jammu.
3. Secretary to Government, General Administration Department.
4. Secretary Legislative Assembly Secretariat, J&K Jammu.
5. Director Estates, J&K, Jammu.
6. Director Archives, J&K Jammu.



7. Director Finance, Department of Law, Justice and Parliamentary Affairs.
8. Principal Pvt. Secretary to Chief Secretary.
9. General Manager, Government Press, Jammu for publication in an extra-ordinary issue of the Government Gazettee.
10. SRO section, Department of Law, Justice and Parliamentary Affairs, (w.7.s.c)
11. Concerned file.

  
6/01

(Khursheed Ahmad Bhat)  
Deputy Legal Remembrancer,